COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 13 OF 2017 AND APPEAL NO. 219 OF 2017

Dated: 6th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 13 OF 2017

Indian Wind Power Association (IWPA) Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Respondent(s)

Commission & Ors.

Counsel for the Appellant(s) : Mr. Majid Durrani

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit for R-1

Mr. G. Umapathy for R-2

Ms. Mandakini Ghosh

Mr. Surabhi Pandey for R-3

APPEAL NO. 219 OF 2017

M/s Green Energy Association Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Ms. Mandakini Ghosh

Mr. Surabhi Pandey

Counsel for the Respondent(s) : Mr. S. Venkatesh

Mr. Sandeep Rajpurohit for R-1

Mr. Nitin Gaur Mr. R.K. Thukral for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.10.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/mk